NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ___07.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 268/15

PETITION NUMBER

TP 149/17

NAME OF THE PETITIONER (S) :

VIDUSH BHARTIA COMMERCIAL ENTERPRISES PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

SPJ Legal.

1. SAJI. P. JOHN Advorate for potition.

Counsel for Petitioner is present. Counsel for petitioner filed a combined synopsis in TP No.146/2017. Counsel for petitioner filed one set of copies. He is further directed to file 1 more set of copies. Posted to 14.02.2017. In the meanwhile, notices to ROC, RD and OL.

MEMBER (J)

MEMBER (T)